C.A.T, Bench, Jaipur

Date of Order

Orders

20.9.2000

None present for the parties.

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It appears that nobody has appeared before this Tribunal on behalf of the appellant so far. Additional District & Sessions Judge, Khetri, while transferring this appeal to this gribunal directed the parties to appear before this Tribunal on 14.7.99, which is apparent from the order dated 31.5.99. But thereafter none has appeared for the appellant on 14.7.99, 20.8.99, 12.11.99, 18.2.2000, 24.4.2000, 28.7.2000 and today. It also appears that noticeb by Regd. Post were also issued to the appellant but in spite of issuance of notices, none has appeared for the appellant. It appears that the appellant has lost interest in this appeal. Therefore, this appeal, which has come before this Tribunal by transfer, is dismissed in default and for non-prosecution.

(N. P. NAWANI)
Administrative Member

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